

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2235
ANSWERED ON 15/03/2022

CONSTRUCTION OF NEW HOUSES UNDER PMAY-G

2235. SHRI. RAMESH CHANDRA MAJHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has approved construction of new houses under Pradhan Mantri Awas Yojana-Gramin (PMAY-G) in the recent past and if so, the details thereof;
- (b) the details of the States selected for construction of such houses in the country including State of Odisha;
- (c) the details of the criteria fixed for selection of States for the said purpose; and
- (d) the details of the PMAY-G houses under construction in various States;
- (e) the total funds sanctioned, released and utilized so far for construction of such houses and the time by when these houses are likely to be completed, State/UTwise including Odisha?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas and completion of an Appellate Process.

Out of the total target of 2.95 crore houses, a target of 2.62 crore (88.81% of total) houses has been allocated to the States/ UTs, 2.28 crore (76.9% of total) beneficiaries have been sanctioned houses by the States/UTs, 1.74 crore houses have been completed as on 09.03.2022.

The targets under PMAY-G are allocated annually on the basis of availability of eligible beneficiaries, achievements of targets allocated during the preceding years and proposal submitted by the States/UTs.

(d) The State-wise details of targets allocated, houses sanctioned, completed and under construction as on 09.03.2022 under PMAY-G are given in **Annexure-I**.

(e) The State-wise details of central funds released and expenditure incurred (including State Share) from 2016-17 to 2021-22 (as on 09.03.2022) is given in **Annexure-II**. The target date for completion of PMAY-G is March, 2024.

Annexure-I

STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2235 TO BE ANSWERED ON 15.03.2022 REGARDING CONSTRUCTION OF NEW HOUSES UNDER PMAY-G

State-wise details of PMAY-G houses under construction as on 09.03.2022

(units in Nos.)

SNo	State Name	Target allocated by the Ministry	Houses sanctioned by the States	Houses completed	Houses under construction
1	Arunachal Pradesh	41,596	33,829	4,,123	29,706
2	Assam	15,81,833	7,35,832	4,69,501	2,66,331
3	Bihar	38,83,611	35,97,730	23,67,076	12,30,654
4	Chhattisgarh	10,97,150	10,96,498	8,24,423	2,72,075
5	Goa	1,707	242	131	111
6	Gujarat	4,49,167	4,31,914	3,098,80	1,22,034
7	Haryana	30,789	22,787	20,699	2,088
8	Himachal Pradesh	15,483	14,531	9,031	5,500
9	Jammu And Kashmir	2,01,633	1,66,787	79,593	87,194
10	Jharkhand	16,03,400	15,83,707	10,69,251	51,4,456
11	Kerala	42,212	31,689	19,575	12,114
12	Madhya Pradesh	32,27,131	30,17,210	23,67,176	6,50,034
13	Maharashtra	15,05,983	10,43,588	7,78,839	2,64,749
14	Manipur	46,166	34,965	13,791	21,174
15	Meghalaya	81,677	61,298	27,301	33,997
16	Mizoram	20,518	13,531	5,448	8,083
17	Nagaland	25,074	15,797	4,239	11,558
18	Odisha	26,95,837	18,36,605	16,80,266	1,56,339
19	Punjab	41,117	35,549	22,936	12,613
20	Rajasthan	17,32,059	17,18,340	12,44,995	4,73,345
21	Sikkim	1,409	1,344	1,070	274
22	Tamil Nadu	81,7,439	7,39,426	3,31,755	4,07,671
23	Tripura	2,13,740	2,05,252	47,080	1,58,172
24	Uttar Pradesh	26,15,951	26,08,665	24,78,498	1,30,167
25	Uttarakhand	29,138	28,025	13,717	14,308
26	West Bengal	37,99,505	34,63,368	31,46,283	3,17,085
27	Andaman And Nicobar	1,337	1,355	990	365
28	Dadra And Nagar Haveli	6,763	5,608	1,928	3680
29	Daman And Diu	68	14	13	1
30	Lakshadweep	53	53	44	9
31	Puducherry	0	0	0	0
32	Andhra Pradesh	2,56,270	67,846	46,708	21,138
33	Karnataka	1,66,355	1,60,880	87,801	73,079
34	Telangana	0	0	0	0
35	Ladakh	1,992	1,893	1,428	465
	Total	2,62,34,163	2,27,76,158	1,74,75,589	53,00,569

Annexure-II

STATEMENT IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 2235 TO BE ANSWERED ON 15.03.2022 REGARDING CONSTRUCTION OF NEW HOUSES UNDER PMAY-G

Details of Funds Allocated, Released and Utilized from 2016-17 to 2021-22 (as on 09.03.2022) for construction of PMAY-G

(Rs. in crore)

S.No	State	Central Releases	Expenditure (including State Share)
1	Arunachal Pradesh	66.23	22.92
2	Assam	7999.17	7991.63
3	Bihar	19258.79	31367.11
4	Chhattisgarh	6969.85	10718.24
5	Goa	2.85	2.30
6	Gujarat	2598.49	4126.09
7	Haryana	158.63	296.45
8	Himachal Pradesh	141.69	154.88
9	Jammu And Kashmir	1343.96	1439.62
10	Jharkhand	11041.95	17020.13
11	Kerala	121.90	284.03
12	Madhya Pradesh	20000.52	32245.67
13	Maharashtra	6678.55	10433.38
14	Manipur	236.73	238.17
15	Meghalaya	553.54	510.43
16	Mizoram	76.67	82.13
17	Nagaland	89.90	77.01
18	Odisha	13939.99	21973.06
19	Punjab	159.14	306.80
20	Rajasthan	10275.85	16212.09
21	Sikkim	13.13	14.19
22	Tamil Nadu	3376.13	4441.93
23	Tripura	1583.41	1664.74
24	Uttar Pradesh	19667.27	31052.60
25	Uttarakhand	333.82	293.18
26	West Bengal	25109.69	40451.45
27	Andaman And Nicobar	19.17	11.24
28	Dadra And Nagar Haveli	71.59	86.51
29	Daman And Diu	0.59	0.16
30	Lakshadweep	0.71	0.60
31	Puducherry	0.00	0.00
32	Andhra Pradesh	755.11	529.02
33	Karnataka	1369.51	1143.40
34	Telangana	190.79	0.00
	Total	154205.32	235191.16